

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 112(ND)/16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: M/s. Jaipur Investment Ltd.

SECTION OF THE COMPANIES ACT: 58 & 96

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : None

Order

Reserved for orders.

-5-d-1
(S. K. Mohapatra)
Member (T)

-8-d-1
(Ina Malhotra)
Member (J)